

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2884
TO BE ANSWERED ON DECEMBER 12, 2024**

STRENGTHENING THE URBAN TRANSPORT INFRASTRUCTURE

NO. 2884. PROF. SOUGATA RAY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the steps taken/to be taken by the Government to strengthen the Urban Transport Infrastructure in the country, State/UT-wise;**
- (b) whether the Government has sanctioned electric buses (E-buses) for various cities and if so, the details thereof;**
- (c) whether the Government has noticed that a large number of buses provided under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) are still lying unused by various State Transport Corporations and if so, the details thereof along with the reasons therefor; and**
- (d) whether the Union Government has any mechanism to monitor the use of these vehicles given to the States and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) Central Government has formulated National Urban Transport Policy (2006), Metro Rail Policy, 2017 and Transit Oriented Development Policy, 2017, which act as a guide to State Government for integrated planning and implementation of urban transport systems in most sustainable and viable manner with emphasis on strengthening the urban infrastructure in the country.**

Government of India launched a Centrally Sponsored Scheme titled "PM-eBus Sewa" Scheme on 16th August, 2023 which aims to augment city bus operation by deploying 10000 electric buses on PPP model and

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development Civil Depot and Behind the Meter (BTM) Power infrastructure in urban area by providing Central Assistance to cities with population size between 3 to 40 lakh, as per census 2011 including capital cities having population less than 3 lakh. Government of India provides Central Financial Assistance for Metro projects. In the last ten years Rs.166061.05 has been disbursed to various Special Purpose Vehicles (SPVs) implementing Metro Rail Projects in different parts of the country. With above support about 993 Kms of Metro rail lines have become operational and another 997 Kms of Metro rail lines are under construction in various cities.

(b)Ministry of Housing and Urban Affairs has sanctioned 5738 electric buses in 77 cities for 16 States / UTs under PM–eBus Sewa Scheme. The details of sanctioned electric buses are attached as per Annexure I.

Ministry of Heavy Industries has informed that under Phase-I of Faster Adoption and Manufacturing of Hybrid and Electric Vehicle (FAME) India Scheme incentive for deployment of 425 electric and hybrid buses were sanctioned to various cities in the country. The details are at ANNEXURE-II. Under Phase-II of FAME India Scheme incentive for deployment of 6862 electric buses were sanctioned to various cities/STUs/CTUs/State Government entities for intra-city and intercity operations. The details are at ANNEXURE-III. The Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) Scheme with an outlay of Rs.10,900 crore was notified by MHI on 29th September 2024. It is a two-year scheme which aims to support electric vehicles including e-2W, e-3W, e-trucks, e-buses, e-Ambulances, EV public charging stations and upgradation of testing agencies. Out of the total outlay, Rs. 4,391 crore have been kept for incentivizing deployment of 14028 e-buses. Support for e-buses will be provided on an Operational Expenditure (OPEX) model or Gross Cost Contract (GCC) through State/City Transport Undertaking Corporations (STUs).

The PM-eBus Sewa –Payment Security Mechanism (PSM) Scheme notified by MHI on 28th October 2024, has an outlay of Rs. 3,435.33 crore and aims to support deployment of more than 38,000 electric buses. The objective of scheme is to provide payment security to e-bus operators in case of default by Public Transport Authorities (PTAs).

(c) Ministry of Housing and Urban Affairs had only provided central financial assistance for procurement of buses under bus funding components. The Scheme ended on 31.3.2017 and ownership, operation and maintenance of buses vested with the respective state/city/public Transport Authority.

(d) Transport planning is intertwined with Urban planning, which is a State subject. Therefore, the respective State governments /UTs are responsible for planning initiating and developing urban transport infrastructure including monitoring city bus operation.

ANNEXURE-I**Details of sanctioned buses under PM-eBus Sewa Scheme**

S. No.	State	Name: UA/City	Buses Sanctioned
1	Assam	Guwahati	100
2	Bihar	Patna	150
3		Bhagalpur	50
4		Darbhanga	50
5		Gaya	50
6		Muzaffarpur	50
7		Purnia	50
8	Chandigarh	Chandigarh	100
9	Chhattisgarh	Durg-Bhillai Nagar	50
10		Raipur	100
11		Bilaspur	50
12		Korba	40
13	Gujarat	Rajkot	100
14		Vadodara	100
15		Bhavnagar	100
16		Jamnagar	50
17		Junagadh	25
18		Gandhinagar	50
19	Haryana	Faridabad	100
20		Gurugram	100
21		Hisar	50
22		Karnal	50
23		Panipat	50
24		Rohtak	50
25		Yamunanagar	50
26	Jammu & Kashmir	Srinagar	100
27	Jammu	100	
28	Ladakh	Leh	15
29	Madhya Pradesh	Indore	150
30	Bhopal	100	

31		Gwalior	70
32		Jabalpur	100
33		Ujjain	100
34		Sagar	32
35	Maharashtra	Nagpur	150
36		Aurangabad	100
37		Kalyan Dombivali	100
38		Nashik	50
39		Thane	100
40		Vasai Virar City	100
41		Bhiwandi	100
42		Kolhapur	100
43		Malegaon	26
44		Mira Bhayander	100
45		Sangli	50
46		Solapur	100
47		Ulhasnagar	100
48		Ahmadnagar	40
49		Akola	50
50		Chandrapur	50
51		Dhule	28
52		Ichalkaranji	25
53		Jalgaon	50
54		Latur	50
55	Parbhani	40	
56	Amaravati	50	
57	Meghalaya	Shillong	50
58	Odisha	Bhubaneswar	100
59		Cuttack	100
60		Rourkela	100
61		Brahmapur Town	50
62		Sambalpur	50
63	Puducherry	Puducherry	75
64	Punjab	Amritsar	100
65		Ludhiana	100
66		Jalandhar	97
67		Patiala	50
68	Rajasthan	Jaipur	150
69		Jodhpur	100

70		Kota	100
71		Ajmer	100
72		Bikaner	75
73		Alwar	50
74		Bhilwara	50
75		Udaipur	50
76	Uttarakhand	Dehradun	100
77		Haridwar	50
TOTAL			5738

ANNEXURE-II**DETAILS OF ELECTRIC AND HYBRID BUSES SANCTIONED UNDER FAME INDIA SCHEME PHASE-I**

State/City	No. of Buses Sanctioned
MP/Indore	40
UP/Lucknow	40
Assam/Guwahati	15
J&K	40
West Bengal	80
Best Mumbai	40
Hyderabad	40
Himachal Pradesh	75
Navi Mumbai	30
MMRD	25 (Hybrid)
Total	425

ANNEXURE-III**DETAILS OF ELECTRIC AND HYBRID BUSES SANCTIONED UNDER FAME INDIA SCHEME PHASE-II**

State/City	No. of Buses Sanctioned
Andhra Pradesh	100
Bihar	25
Dadra & Nagar Haveli	25
Delhi	1321
Telangana	300
Gujarat	800
Karnataka	1121
Maharashtra	830
Odisha	50
Uttarakhand	30
Uttar Pradesh	600
West Bengal	1230
Goa	150
Chandigarh	80
Jammu & Kashmir	200
Total	6862